

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.Nos. 506/94, 507/94
and 864/94

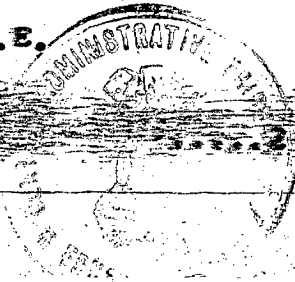
Thursday this the 23rd day of June, 1994.

CORAM

HON'BLE MR.JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR.P.V.VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

O.A.506/94

1. N. Balaraman, Head Clerk,
Electricity Division Office, Kavaratti.
2. M.Viswanathan, Head Clerk,
Secretariat, Kavaratti.
3. A.K.Sankaran, Office Sudpt.
Medical Directorate, Kavaratti.
4. T.K.Ravindran, Head Constable,
Police Station, Kavaratti.
5. T.Balakrishnan, Secretary (Admn)
Secretariat, Kavaratti.
6. M.Vijayakumari, Accountant
PWD Division Office, Kavaratti.
7. M.P.Ratnakaran, Head Constable,
Police Station, Kavaratti.
8. P.K.Kesavanunni Menon,
Head Constable, Police Station,
Kavaratti.
9. V.Sreedharan, Office Supdt.
Animal Husbandary Department,
Kavaratti.
10. K.V.Sreedharan, Asst.Engineer(Ele)
Kavaratti.
11. V.P.Rajagopalan, Jr.Engineer (Ele)
Kavaratti.
12. N.P.Mukundan, Jr.Engineer (Ele)
Kavaratti.
13. I.Govindan, Chargeman,
Electricity Department, Kavaratti.
14. M.Vilasini, Stenographer
Pradesh Council, Kavaratti.
15. P.Sukumaran, Jr.Engineer,
Electricity Department, Kavaratti.
16. Molly Mammen, Head Nurse,
Indira Gandhi Hospital, Kavaratti.
17. M.R.Chithrasenan, Engr.Asst.to S.E.
Public Works Deptt, Kavaratti.



O.A.507/94

1. M.C.Gopalakrishnan,
Asst.Regr.of Coop.Societies (Foodgrains)
U.T. of Lakshadweep, Willington Island
Kochi.
2. M.K.Thankappan, SI of Police (SB)
Lakshadweep Office, Kochi.3.
3. A.Hydr, Jr.Engineer,
Public Works Deptt.
Store Sub Division, Cochin.
4. Shri M.K.Gangadharan,
Veterinary Inspector,
Lakshadweep Office, Cochin.3.
5. P.J.Job, Serang,
MV Deepu Sethu, Lakshadweep.
6. A.Balakrishnan, Head Constable
S.B.Unit, Kochi.
7. C-M. Gangadharan, Asst.Secretary
LCMF, Beypore, Calicut.
8. P.G.Chandralekha, Graduate Assistant
Government High School, Kavaratti.
9. K.Narayanan, Inspector of Police
Police Station, Androth.
10. P.V.Chერიyan, Head Constable,
Police Station, Androth.
11. Vijayaraghavan KP, Jr.Engineer
(Civil), PWD, Androth, Lakshadweep.
12. T.I.Francis, BDO, Androth
Island, UT of Lakshadweep.
13. T.Sadasivan, Sub Inspector of
Police, Agatti.
14. Vasu Nair T, Head Constable,
Amini Police Station, Amini Island.
15. M.Janardhanan, Technical Assistant
Medical Directorate, Kavaratti.
16. P.P.Raghavan Nair, Police Constable
No.45, Police Station, Kalpeni.
17. P.P.Sreedhara Kurup, SI of Police
Kalpeni.
18. M.Balakrishnan Nair, Head Constable
Minicoy Police Station, Minicoy Island.
19. M.Gopalakrishnan, Music Teacher
Government High School, Kavaratti.
20. P.C.Padmanabhan Nair, Bithra
Anikad PO, Vazhoor, Kottayam.

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O.A.864/94

1. J.Thankamma, Jayanil East Hill Road, Kozhikode.
2. M.Mukundan, Chaithanya, Near Star Tile Works, Kallai Calicut.
3. K.Kannan, Parakkal Valappil Edakkulam Quilandy.
4. V.Syamala, Language Teacher Androth High School. Applicants

(By Advocate Mr.M.R.Rajendran Nair)

Vs.

1. Union of India, represented by Secretary to Government, Ministry of Home Affairs, Secretariat, New Delhi.
2. The Administrator, U.T. of Lakshadweep, Kavaratti. ...Respondents in all cases.

(By Advocate Mr. MVS Namboodiri represented by Satheesan)

O R D E R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Applicants claim Island Special Pay and Compensatory allowance on the strength of a declaratory judgment in O.A.580/93. Standing Counsel does not dispute about the applicability of the said judgment to the case on hand. According to him, there is a possibility of the Supreme Court taking a different view. But that would be no justification not to grant the relief which is admissible as matters now stand. The amounts due will be paid to applicants within three months of today, on



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condition that they execute a bond to reimburse the amount to respondents in the event ^{of} the Supreme Court differing from the view taken in O.A.580/93.

2. Original Application is disposed of as aforesaid. No costs.

Dated 23rd June, 1994.

sd/
P.V.VENKATAKRISHNAN
ADMINISTRATIVE MEMBER

sd/
CHETTUR SANKARAN NAIR (J)
VICE CHAIRMAN

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CERTIFIED TRUE COPY

Date ... 28.6.94 ...

[Signature]
Deputy Registrar



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